

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Civil Appeal No(s). 6428/2019

SANTOSH KUMAR & ORS.

Appellant(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY (REVENUE) & ORS. Respondent(s)

(Only Civil Appeal No. 6428 of 2019 is to be listed before Id.
Registrar's Court.)

Date : 18-06-2020 This appeal was called on for hearing today.

For Appellant(s)

M/S. Vidhi International, AOR

For Respondent(s)

Mr Wrick Chatterjee, Adv.

Mr. Tanmaya Agarwal, AOR

Mr. Jagjit Singh Chhabra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 2 are duly represented.

The names of Respondent nos. 3 to 5 have been deleted from
the array of parties, vide Hon'ble Judge in Chambers order
dt.3.11.2017

Impleading party is duly represented.

Statement of case has not been filed and time has expired.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

RAJIV KALRA
Registrar